

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.27/1997

New Delhi, this 8th day of February, 1996

Hon'ble Justice Shri B.C. Saksena, VC
Hon'ble Shri R.K. Ahooja, Member(A)

Shri H. Bhisham Pal
706, Laxmibai Nagar
New Delhi-110 023

.. Applicant

(By Shri H.N. Verma, Advocate - not present)

Vs.

Secretary
M/Information & Broadcasting
Shastri Bhavan, New Delhi .. Respondent

ORDER (oral)

Justice Shri B.C. Saksena

This case came up on 5.2.96 among the first 10 regular cases and was ordered to remain on board. It has remained on board since among the first 10 cases. The list has been revised today and none has responded on behalf of the applicant even on second call. We accordingly dismiss the OA in default and for non-prosecution. No costs.

Reckha
(R.K. Ahooja)
Member(A)
8.2.96

BCS
(B.C. Saksena)
Vice-Chairman
8.2.96

/gtv/